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Title: The Minister of External Affairs made a statement regarding Court hearing in a Russian city on the Bhagwad Gita.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): Madam Speaker, I rise to make a statement on a court hearing in a Russian city on the Bhagavad Gita that was raised in this august House yesterday by hon. Members Shri Bhartruhari Mahtab, Shri Mulayam Singh Yadav, Shri Sharad Yadav, Shri Lalu Prasad, and Shri Hukumdev Narayan Yadav.

MADAM SPEAKER: Hon. Minister, would you lay it on the Table of the House?

SHRI S.M. KRISHNA: Madam, may I lay it on the Table of the House?

...(Interruptions)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): Hon. Madam Speaker, I rise to make a statement on a Court hearing in a Russian city on the Bhagwad Gita that was raised in this august House yesterday by Hon. Members Shri Bhartruhari Mahtab ji, Shri Mulayam Singh Yadav ji, Shri Sharad Yadav ji, Shri Lalu Prasad ji, Shri Hukumdeo Narayan Yadav ji Shri Aruna Kumar ji and Dr. Prasanna Kumar Patasani ji. A number of other Hon. Members also conveyed their deep sense of anguish over this issue. At the outset, allow me to mention that I fully share the sentiments expressed by the Hon. Members of the House on this issue.

Hon. Members referred to media reports about a hearing conducted by a Court in the Russian city of Tomsk on whether a Russian language commentary on the Bhagwad Gita qualifies as "extremist" literature. I would like to inform this august House of the facts of this case.

The International Society for Krishna Consciousness (ISKCON) has been functioning in Russia for decades. ISKCON has faced periodic problems with respect to its properties and functioning in Moscow and elsewhere. On occasion, our Embassy has intervened on behalf of ISKCON with the local city authorities as well as with the Russian Government.

ISKCON conveyed to our Embassy that its branch in Tomsk, Eastern Siberia, had received a notice in June 2011, of a complaint filed by the Public Prosecutor's Office in the local court. This complaint, apparently driven by some local individuals, was to the effect that the third Russian edition of the publication "Bhagwad Gita As It is" - a translation of a commentary by Swami Prabhupada, founder of ISKCON - had certain portions that were 'objectionable' and 'extremist' in nature.

Following the initial proceedings in August 2011, the District Court appointed its own three member expert group from the University of Kemerovo (in Siberia), which was to submit a report within three months. The final hearing in the Tomsk District Court was due on December 19, 2011, but has been rescheduled for December 28, 2011, as the Court has agreed to seek the opinion of the Russian Ombudsman on Human Rights in Tomsk District, and of Indologists from Moscow and St. Petersburg, who have greater knowledge and expertise on India.

Officials of the Embassy of India in Moscow and our Ambassador have been in regular touch with the local representatives of ISKCON, since this matter came to light in June 2011. ISKCON representatives were advised to take legal recourse to counter this misdirected complaint. We have also taken up this matter at the senior levels of the Russian Government. The Ministry of External Affairs has been in regular touch with our Embassy in Moscow on this issue. The matter was also taken up with the Russian Ambassador based in India, H.E. Mr. Alexander Kadakin who is himself a well-known Indologist. In fact the Ambassador has been publicly critical of this episode. He has stated that Bhagavad-Gita is a great source of wisdom for the people of India and the world. He also said that Russia is a secular and democratic country where all religions enjoy equal respect. The complaint in a local Russian court appears to be the work of some ignorant and misdirected or motivated individuals. While this complaint is patently absurd, we have treated this matter seriously and the Embassy of India is closely monitoring this legal case.

Hon. Members will agree that the Bhagwad Gita is not simply a religious text; it is one of the defining treatises of Indian thought and describes the very soul of our great civilization. The Gita is far above any cheap propaganda or attacks by the ignorant or the misdirected.

In Russia itself, we have many great Indologists, scholars and experts, who understand the essence of the Gita and have written on it with reverence and passion. We do not want to dignify with too much attention and some misdirected individuals, who have filed an absurd complaint. We are confident that our Russian friends, who understand our civilizational values and cultural sensitivities, will resolve this matter appropriately. ...(Interruptions)

श्रीमती सुषमा स्वराज (विदिशा): महोदया, आप देखिये तो, यह बहुत गलत है।...(व्यवधान)

अध्यक्ष महोदया : क्या गलत है?

वे।(व्यवधान)

श्रीमती सुषमा स्वराज : नेता विपक्ष खड़ी होती हैं, आप उनकी तरफ देखती भी नहीं हैं। ...(व्यवधान)

अध्यक्ष महोदया : क्या गलत है?

वे।(व्यवधान)

श्रीमती सुषमा स्वराज : मुझे एक बात कहनी है। ...(व्यवधान)

अध्यक्ष महोदया : ठीक है, मगर इसमें गलत क्या है?

वे।(व्यवधान)

श्रीमती सुषमा स्वराज : जो मंत्री जी का जवाब आया है, मुझे उस पर एक बात कहनी है।...(व्यवधान)

अध्यक्ष महोदया : आप नोटिस दे दीजिए। आपको डिस्कशन करना है, तो आप नोटिस दे दीजिए। हम स्वयं चाहते हैं, यह बहुत ही संवेदनशील मामला है। आप नोटिस दे दीजिए, हम डिस्कशन करा देंगे।

वे।(व्यवधान)

श्रीमती सुषमा स्वराज : महोदया, मैं आभार प्रकट करती हूँ कि मंत्री जी ने सबकी भावनाओं को देखते हुए एक वक्तव्य सदन में रखा है और मैं आपके प्रति भी आभार प्रकट करती हूँ कि आपने स्पेशल केस के तौर पर मंत्री जी को पढ़ने का एक मौका और हम लोगों को सुनने का एक मौका दिया है। ...(व्यवधान)

अध्यक्ष महोदया : आप क्यों खड़ी हैं? बैठ जाइये।

वे।(व्यवधान)

श्रीमती सुषमा स्वराज : मुझे मंत्री जी से केवल एक बात कहनी है। मंत्री जी, मुझे आपसे एक बात कहनी है कि जिन तथ्यों को आपने स्वीकार किया है, उससे आपका ऑपरेटिव पार्ट मेल नहीं खाता। आपने स्वयं स्वीकार किया है, that this complaint is patently absurd. आपने स्वीकार किया है, that this case appears to be the work of some ignorant and misdirected or motivated individuals. यह आपने स्वयं स्वीकार किया है, लेकिन ऑपरेटिव पार्ट में आप कहते हैं, that we are confident that our Russian friends, who understand our civilizational values and cultural sensitivities, will resolve this matter appropriately. यह ऑपरेटिव पार्ट हमारी भावनाओं से मेल नहीं खाता। जिस शिकायत को आप एक्सर्ट मानते हैं, जिसे आप एक मोटिवेटेड इंडीविजुअल्स का काम मानते हैं, उसमें हम चाहते थे कि सरकार यह कहेगी कि हम इस प्रतिबंध को हटवायेंगे। आप कह हैं कि वी आर कॉन्फिडेंट कि रसिया हटा देगा, इससे काम नहीं चलेगा।

अध्यक्ष महोदया : ठीक है। अब हो गया।

वे।(व्यवधान)

श्रीमती सुषमा स्वराज : आप अपनी ओर से इस पर प्रतिबंध हटवाने का काम कीजिए। यह सदन की भावना थी।वे।(व्यवधान) मैं आज के दिन इस प्रसंग का लाभ उठाते हुए, आपके माध्यम से यह भी मांग करती हूँ कि श्रीमद् भगवद् गीता को राष्ट्रीय पुस्तक घोषित किया जाए, ताकि कोई भी देश कभी इस पुस्तक का अपमान करने की हरकत न कर सके। आप श्रीमद् भगवद् गीता को राष्ट्रीय पुस्तक घोषित कीजिये और यह प्रतिबंध हटवाइये। केवल यह कॉन्फिडेंस दिखाने से कि वे अपने-आप हटा देंगे, काम नहीं चलेगा।...(व्यवधान) सरकार को प्रो-एक्टिव होने की जरूरत है और प्रो-एक्टिव होकर सबकी भावनाओं की कद्र करते हुए यह प्रतिबंध हटवाइये। यही मुझे कहना है।...(व्यवधान)

अध्यक्ष महोदया : ठीक है।

वे।(व्यवधान)

संसदीय कार्य मंत्री तथा जल संसाधन मंत्री (श्री पवन कुमार बंसल): इसे पार्टी लाइन पर मत ले जाइये।...(व्यवधान)

MADAM SPEAKER: Now, let us go back to Calling Attention.

...(Interruptions)

अध्यक्ष महोदया : आप बैठ जाइये।

â€¦(व्यवधान)

MADAM SPEAKER: Harsimrat Kaurji, please take your seat.

...(Interruptions)

MADAM SPEAKER: Nothing else will go in record.

(Interruptions) â€¦*

अध्यक्ष महोदया : हम लोग बहुत महत्वपूर्ण सब्जेक्ट डिस्कस कर रहे हैं और वह है हमारे समाज के सबसे निचले पायदान पर जो व्यक्ति है, उसकी समस्याएं।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बीच में मत बोलिये। बैठ जाइए। आज सदन उनकी समस्याओं पर बहस करने जा रहा है।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए। I do not want any disturbance when we are discussing the problems of *safai karamcharis*.